GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:836 ANSWERED ON:10.12.2013 STOCK LIMIT FOR ESSENTIAL COMMODITIES Choudhry Smt. Shruti;Dhruvanarayana Shri R.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has further extended the stock limits imposed on essential farm items like foodgrains, pulses and oilseeds and removed restriction on its movement; and
- (b) if so, the details and the implementation status thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): The Central Government has extended the stockholding limits imposed on the essential items i.e. of pulses, edible oils and edible oilseeds up to 30.09.2014 vide Central Order dated 27.09.2013, of rice and paddy up to 30.11.2014 vide Central Order dated 29.11.2013. So far as these orders are concerned, there is no restriction on the movement of these commodities. The implementation status during the years 2010-2013 is at Annexure.